

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 147
ANSWERED ON 02ND FEBRUARY, 2023**

CENTRAL ROAD AND INFRASTRUCTURE FUND (CRIF)

147. SHRI RAJENDRA AGRAWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of funds allocated, sanctioned and released for the State of Uttar Pradesh under the Central Road and Infrastructure Fund (CRIF) for development of various roads during each of the last two financial years;**
- (b) the utilization status of the said funds during the said period, year-wise; and**
- (c) the details of ongoing road projects under CRIF in the State?**

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF in State of Uttar Pradesh during each of the last two financial years are as below.

Amount in Rs Crores					
2020-21			2021-22		
Sanction	Accrual	Release	Sanction	Accrual	Release
Nil	582.69	576.36	Nil	616.59	616.29

(c) 27 nos of works at approved cost of Rs 667.79 Crores in a length of 393.01 Kms are presently under implementation under CRIF scheme in the State of Uttar Pradesh.
